

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Registered

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Application No.

179/86(T)

To

(WP.No. 6100/79)

Dated the 23 OCT, 1986

1) Gurushanappa
R/A Hireaurad
Taluk & Dist. Gulbarga.

Applicant

1) The Union of India Reptd by its
Secretary Department of personal. A.R.
Govt of India M.H.A North Block.
New Delhi

2) The Senior Superinten
dent of post offices
Gulbarga Division
Gulbarga.

Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH
IN APPLICATION NO. 179/86(T)

Please find enclosed herewith the copy of the Order/Interim Order
passed by this Tribunal in the above said Application on 29-9-86

Encl: As above.

SECTION OFFICER
(Judicial)

1) Shri Shivarajapathi Advocate
Vasanthanagar Bangalore.
Bangalore.
Near. Mount Carmel College.

Applicant Advocate

2) Sri M.S. Padmarajaiah
Senior Standing Counsel
Central Govt
High Court Building
Bangalore 560001

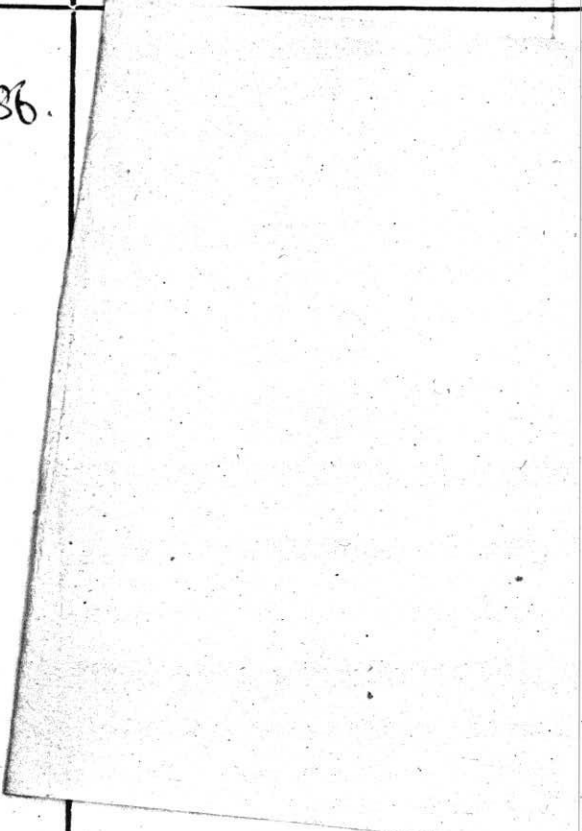
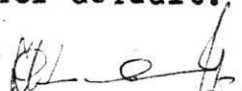
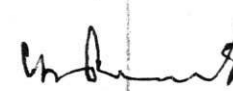

Respondent Advocate

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Date

Order Sheet (contd)

A. No. 179/86 (T)

Date	Office Notes	Orders of Tribunal
29/9/86.		<p>Neither the applicant nor his counsel present when the case was called. Mr. M.S. Padmarajaiah, counsel for the respondents, present. This case is coming for hearing since 1983, and the matter is of the year 1979, as seen from the number of the writ petition, since transferred to this Bench. We do not like to keep this case pending further. In the circumstances, the application is dismissed for default.</p> <div style="display: flex; justify-content: space-between;"> <div style="text-align: center;">  (L.H.A. REGO) MEMBER (AM) 29.9.86. </div> <div style="text-align: center;">  (CH. R.K. RAO) MEMBER (JM) 29.9.86. </div> </div> <p>dms.</p> <p align="center"><u>TRUE COPY</u></p> <div style="text-align: right; margin-top: 20px;">  SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH BANGALORE </div>

